
1985-86	-	Rs. 6.67 crores
1986-87	-	Rs. 11.22 crores (Provisional)

Agitation of W.R. Motormen

2651. SHRI G.M. BANATWALLA:
SHRI ANOOPCHAND SHAH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of the agitation by Western Railway motormen in Bombay;

(b) if so, the demands of the motormen; and

(c) Government's reaction thereon?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) There has been some agitation by the Motormen of Bombay Division of Western Railway.

(b) The main demands of the Motormen are for better facilities in Running Rooms, additional accommodation at Lobby at Church Gate, preparation of Pay Sheets at Church Gate, revision of Running Allowance, preparation of works Schedules in consultation with elected representatives and restructuring of pay scales.

(c) Motormen are paid running Allowance as per recently revised enhanced rate and they have been allotted pay scale in accordance with the recommendations of IVth Pay Commission. Pay sheet preparation at Churchgate is not considered feasible but alternative facilities for attending to complaints have been provided. Planning of Lobby space has been initiated. Work Schedules are prepared in consultation with representatives of the recognised Unions. Constant efforts are made to provide adequate facilities in Running Rooms and some further refurbishing is in progress.

Oral Contraceptive for Women

2652. SHRI PARASRAM BHARDWAJ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a new, once a week, oral contraceptive has been developed for women which has been found to be an anti-cancer agent also; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY (KUMARI SAROJKHAPARDE): (a) and (b). The Scientists at Central Drug Research Institute, Lucknow have developed a Weekly Oral Contraceptive for Women which can also be used in the treatment of advanced cancer of breast. The clinical trials on the drug are in progress.

Firms Engaged in Liaison Work by SAIL

2653. SHRI S. JAIPAL REDDY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether some firms or individuals are engaged in liaison work for the Steel Authority of India Ltd.;

(b) if so, the details thereof; and

(c) whether Government have issued instructions to all Public Sector Undertakings not to engage outsiders for liaison work?

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR): (a) and (b). Yes, Sir. SAIL have appointed selling agents for disposal of their melting scrap. These include the Metal Scrap Trade Corporation, a public sector organisation. SAIL have also decided to appoint agents to help them sell alloy steels. These agents will be appointed after open advertisements.

SAIL have in the past appointed agents

in the foreign countries for exporting steel. Such agents, however, are appointed on a case to case basis. There are no standing agents for SAIL in foreign countries

In case of indigenous purchases or purchase of imported items, suppliers appoint agents to represent their cases with SAIL. Such agents are not appointed by SAIL.

These appointments are in line with normal commercial practice.

(c) No, Sir.

Sports Hostel In Andhra Pradesh

2654. SHRI S. PALAKONDRAYUDU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to set up a Sports Hostel in Andhra Pradesh;

(b) if so, the details of the proposal and the proposed location for the Sports Hostel and the amount earmarked for that hostel; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) to (c). There is a proposal to set up a Sports Hostel in Andhra Pradesh at Hyderabad in the near future. According to the Sports Authority of India's Scheme of setting up sports hostels, a sum of about Rs. 10 lakhs is provided for each hostel.

Non Availability of Cat Scanner and Ultra Sound facilities in Safdarjung Hospital

2655. SHRI HAFIZ MOHD. SIDDIQ:
SHRI YASHWANTRAO
GADAKH PATIL:

Will the Minister of HEALTH AND FAMILY

WELFARE be pleased to state:

(a) whether Government are aware that Safdarjung Hospital lacks in essential equipment like Cat Scanner and Ultra Sound;

(b) whether the hospital is also without senior doctors in some of the departments like Cardiology;

(c) if so, the reasons for not providing the essential equipment and posting senior doctors; and

(d) the steps taken to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) A Cat Scanner is not available in Safdarjung Hospital, New Delhi. However, an Ultra Sound machine is available.

(b) to (d). It has not been possible to appoint a Senior Cardiologist and a Senior Urologist in spite of repeated advertisements. The requirement of essential equipment by the Safdarjung Hospital is reviewed regularly and necessary equipment provided.

Panel of Judges for Disposal of Cases Pertaining to Non-Academic Employees of Delhi University

2656. SHRI BAL RAM SINGH YADAV: Will the minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that University of Delhi has set up a panel of judges for the committee of appeals to dispose of the appeals filed by the non-academic Employees under section 80 (1) (ii) (3) of University Non-academic Employees (Terms and Conditions of service) Rules, vide Appendix VIII of ordinance XXII; and

(b) if so, the names of judges during 1980 and 1981?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND